

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST MARCH, 2022

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	90005	343215	433220	5109	22293	27402	5036	23122	28158	90077	342387	432464	605	1340	1945	14339	52684	67023
NAGALAND	1731	2940	4671	258	299	557	361	308	669	1628	2931	4559	10	13	23	415	839	1254
MIZORAM	2660	3813	6473	783	610	1393	862	710	1572	2581	3713	6294	01	-	01	274	268	542
ARUNACHAL PRADESH	2446	11922	14368	284	673	957	266	710	976	2462	11887	14349	03	87	90	488	4152	4640